

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.60 of 2014

Dated : 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri

**Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

The learned counsel for the Appellant seeks some time to get further instruction in the matter from his client.

Post the matter on **05.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt